

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 102

New IA-1754/2024 New IA-1756/2024

In

IB-683(ND)/2023

IN THE MATTER OF:

ALCHEMIST ASSET RECONSTRUCTION CO. LTD

.....**APPLICANT/PETITIONER**

Vs

ASSOCIATED COMPOSITE MATERIALS PVT. LTD

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Prakhar Srivastava, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-1754/2024:-

This is the report certifying Constitution of Committee of Creditors filed by the IRP which is taken on record, subject to just exceptions.

IA **disposed of.**

New IA-1756/2024:-

This is the 1st Progress Report filed by the RP which is taken on record, subject to just exceptions.

IA **disposed of.**

Sd/-

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**